Suppl. Cause List No. 1 Sr. No. 10

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 69/2020

Deepak Singh ...Applicant

Through:-Mr. Jagpaal Singh, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through: - Mr. Ayjaz Lone, Dy. AG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
ORDER

AMMU & KAS

List the case on 05.06.2020, the date already fixed for the case.

(PUNEET GUPTA) JUDGE

Jammu 02.06.2020 Shammi